

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P. (S) No. 3665 of 2020

(Binod Kumar & Ors. Vs. the State of Jharkhand & Ors.)

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK
(Through: Video Conferencing)

For the Petitioners : XX

For the Respondents : XX

06/ 19.04.2021 Vide order dated 04.03.2021, the respondents were directed to file counter-affidavit, but the same has not been filed till date.

Further, four weeks time is granted to respondents to file counter-affidavit.

Put up this case after four weeks.

Interim Order dated 04.03.2021 shall remain in force.

(Dr. S.N. Pathak, J.)

punit/-